

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 103
IB-356/ND/2021

IN THE MATTER OF:

Fidus Finance Pvt. Ltd.

... **Applicant/Petitioner**

Vs

Elena Power And Infrastructure Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv. Kunal Godhwani for Financial Creditor

ORDER

Notice be issued upon the Respondent by all modes including email ID of the Respondent. Affidavit of service must be filed within one week from today. Reply within two weeks from the date of receipt of the notice. Rejoinder, if, any within one week from the date of receipt of the reply. List the matter on 24th August, 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**